FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AVANTI SYSTEM INTEGRATORS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Avanti System Integrators Private Limited
2.	Date of incorporation of corporate debtor	6th September, 2004
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31907MH2004PTC148414
5.	Address of the registered office and principal office (if any) of corporate debtor	A-302, Brent Ford Hiramani Estate,Godhbandher Road, Patlipada, Thane Mh 400607 India
6.	Date of closure of Insolvency Resolution Process	27-7-2023
7.	Liquidation commencement date of corporate debtor	28-7-2023
8.	Name and registration number of the insolvency professional acting as liquidator	Vinodkumar Pukhraj Ambavat IBBI/IPA-001/IP-P00420/2017-18/10743
9.	Address and e-mail of the liquidator, as registered with the Board	Room No. 40, 9/15 Morarji Velji Bldg, 1st Floor, Dr M.B Velkar Street, Kalbadevi Road, Mumbai, Maharastra 400002. vinod.amabavat@ajallp.com
10.	Address and e-mail to be used for correspondence with the liquidator	Room No. 40, 9/15 Morarji Velji Bldg, 1st Floor, Dr M.B Velkar Street, Kalbadevi Road, Mumbai , Maharastra 400002. cirp.avanti@gmail.com
11.	Last date for submission of claims	28th August, 2023

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the Avanti System Integrators Private Limited on 28th July, 2023.

The stakeholders of Avanti System Integrators Private Limited are hereby called upon to submit their claims with proof on or before 28th August, 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Vinodkumar Pukhraj Ambavat

Registration Number: IBBI/IPA-001/IP-P00420/2017-10743

Date and place: Mumbai. 31st July, 2023

छतावरील सौर ऊर्जानिर्मितीबाबत महावितरणला सहा राष्ट्रीय पुरस्कार

मुंबई, दि. ३० : ऑल इंडिया रिन्यूएबल एनर्जी असोसिएशन या संस्थेने गोव्यात आयोजित केलेल्या नवीकरणीय ऊर्जा उत्सवात छतावरील सौर ऊर्जा निर्मितीच्या क्षेत्रातील लक्षणीय कामगिरीसाठी महावितरणला सहा पुरस्कार मिळाले. महावितरणचे संचालक प्रसाद रेशमे यांनी देशातील सर्वाधिक घरगुती सौर ऊर्जा निर्मिती प्रकल्प उभारणीसाठी गोव्याचे मुख्यमंत्री प्रमोद सावंत यांच्याहस्ते आणि केंद्रीय नवीकरणीय ऊर्जा राज्यमंत्री भगवंत खुबा यांच्या उपस्थितीत पुरस्कार स्वीकारला.सौर ऊर्जा निर्मितीबाबत राष्ट्रीय पातळीवर महावितरणचा सन्मान झाल्याबद्दल कंपनीचे अध्यक्ष आणि व्यवस्थापकीय संचालक लोकेश चंद्र यांनी सर्व अधिकारी व कर्मचाऱ्यांचे अभिनंदन केले.

एआयआरईए या संस्थेने गोव्यात नवीकरणीय ऊर्जा उत्सवाचे शनिवारी आयोजन केले होते. मा. प्रमोद सावंत, मा. भगवंत खुबा यांच्यासह गोव्याचे ऊर्जामंत्री सुदीन ढवळीकर आणि केंद्रीय नवीन आणि नवीकरणीय ऊर्जा मंत्रालयाचे सहसचिव ललित बोहरा उपस्थित होते. केंद्र सरकारतर्फे घरगुती ग्राहकांना सौर ऊर्जेद्वारे छतावरील वीजनिर्मितीसाठी अनुदान दिले जाते. यासाठी मंत्रालयाने स्वतंत्र वेबसाईट निर्माण केली आहे. त्या अनुषंगाने पुरस्कार देण्यात आले. देशातील सर्वाधिक घरगुती सौर ऊर्जा निर्मिती प्रकल्प उभारणीसाठीचा पुरस्कार महावितरणला मिळाला. हा पुरस्कार महावितरणचे संचालक प्रसाद रेशमे यांनी स्वीकारला.

राष्ट्रीय पातळीवर सर्वात गतिमान पद्धतीने व सर्वाधिक संख्येने सौर निर्मिती एजन्सीना जोडल्याबद्दलचा पुरस्कार महावितरणचे विशेष प्रकल्प विभागाचे मुख्य अभियंता चंद्रमणी मिश्रा यांनी स्वीकारला. घरगुती ग्राहकांनी छतावरील सौरऊर्जा निर्मिती प्रकल्प उभारणीच्या बाबतीत परिमंडल स्तरावरील सर्वाधिक प्रकल्पांसाठीचा पुरस्कार महावितरणचे नागपूर परिमंडलाचे मुख्य अभियंता दिलीप दोडके यांना जाहीर झाला.

ग्राहकांच्या तक्रारींचे सर्वाधिक वेगाने निराकरण करण्याबद्दलचा पुरस्कार महावितरणचे नाशिक परिमंडलचे मुख्य अभियंता दीपक कुमठेकर यांनी स्वीकारला. ग्राहकांच्या जागृतीबाबत सर्वोत्कृष्ट कामगिरीचा पुरस्कार महावितरणच्या पुणे परिमंडलाचे मुख्य अभियंता राजेंद्र पवार यांनी स्वीकारला. संबंधित यंत्रणांशी सर्वोत्कृष्ट समन्वयासाठीचा पुरस्कार महावितरणचे विशेष प्रकल्प विभागातील कार्यकारी अभियंता शरद बंड यांना मिळाला.

छतावरील सौर ऊर्जा निर्मिती प्रकल्प उभारणीबाबत महावितरणने प्रभावी काम गिरी केली आहे. महावितरण घरगुती ग्राहकांना असे प्रकल्प उभारणीसाठी सर्व प्रकारची मदत करते. या ग्राहकांना केंद्र सरकारकडून अनुदान मिळते. केंद्र सरकारच्या नवीन आणि नवीकरणीय ऊर्जा मंत्रालयाने महावितरणला दुसऱ्या टप्प्यात जानेवारी २०२४ पर्यंत १०० मेगावॅट वीजनिर्मिती क्षमता रूफ टॉप सोलरच्या माध्यमातून निर्माण करण्याचे उद्दीष्ट दिले आहे. त्यापैकी सुमारे ८२ मेगावॅटची क्षमता कंपनीने जुलै महिन्यातच गाठली आहे व त्यातून १८,०६८ ग्राहकांना लाभ झाला आहे. महावितरणच्या या सर्वोत्कृष्ट कामगिरीची राष्ट्रीय पातळीवर दखल घेण्यात आली आहे.

सार्वजनिक सूचना

मी **शहाजी किसनराव जगताप**, राहणार मढ, शिवाजी नगर, मालाड (पश्चिम). माझे स्वतःचे मालाड (पश्चिम) परिसरातून भारत विद्यालय, माकणी, ता. उमरगा चे शाळा सोडल्याचा दाखला (Original Leaving Certificate) - दाखला क्रमांक ७३, रजिस्टर क्रमांक १३७६ हरवले आहे / गहाळ झाले आहे.

सदर हरवलेल्या / गहाळ झालेल्या कागदपत्र / दाखला याची नोंद मालवणी पोलीस ठाणे, मालाड (पश्चिम) येथे गहाळ वस्तू रजिस्टर क्रमांक २१३६/२०२३ दिनांक २९/०७/२०२३ रोजी करण्यात आलेली आहे.

PUBLIC NOTICE

Notice is Hereby given Under the instructions of my Clients Mrs Corcy Damian Rebello Who is owner of The Flat/House No.104, Building No. A, 1st Floor in the building known as Imperial Square CHS Ltd situated at Bhayanderpada, Ghodbunder Road, Thane (West)-400615. In this transaction the First Owner of the property Mr. Damian Anthony Rebello died on 13/07/2016. They Leaving behind Mrs Corcy Damian Rebello, Mr. Nikhil Damian Rebello and Mr. Nishant Damian Rebello as his legal heirs and representatives entitled to the said Property. The Society has transmitted the shares to Mrs Corcy Damian Rebello and endorsed her name upon the share certificate on 15/01/2022 as his legal heirs. Vide a Release Deed dated 21/07/2023 executed between Nikhil Damian Rebello & Mr. Nishant Damian Rebello (Releasers) AND Mrs Corcy Damian Rebello (Releasee), Releasers herein released, relinquished their 33.33% undivided shares in favour of Releasee in respect of the said property upon the terms and conditions stated therein. The Deed of Release was registered with the Office of the Sub Registrar of Assurances vide Lodgment receipt no.14057 bearing Registration no. TNN9-13030-2023 dated 21/07/2023.

If any person and/or party has got any claim or right to under mentioned premises along with together with all benefits attached thereto by way of any Sale, Agreement to Sale, Deed, Document, Writing, Agreement or mortgage, charge or lien and/or any arrangement and/or any other claim or right to any part thereof is required to intimate the undersigned within 14 days from the publication of this Notice, failing which, my Clients will complete the Mortgage without any reference to such claim or rights and if any, shall deemed to have been waived.

Date : 31/07/2023 Sd/- Adv. Afreen Shaikh
Place : Mumbai Advocate High Court
Plot No 42, Line No A, Unit No.8, Shivaji Nagar, Govandi Mumbai 43. Mob No. 8850071717

CHANGE OF NAME

I HAVE CHANGED MY NAME FROM **VYAS TRUPTI RAVINDRAKUMAR** TO **TRUPTI RAVINDRA VYAS** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **KIRTAN MAHENDRAKUMAR HARIA** TO **KIRTAN MAHENDRA HARIA** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **MAHENDRAKUMAR PREMCHAND HARIA** TO **MAHENDRA PREMCHAND HARIA** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **MITESH ASHWIN SONI** TO **MITESH HASWIN SONI** AS PER DOCUMENT.

उजनीच्या पाणीपातळीकडे सोलापूर जिल्ह्यातील शेतकऱ्यांचे लक्ष

सोलापूर, दि. ३० : मुळा - मुठा नदीच्या खोऱ्यात सातत्याने जोरदार पाऊस चालू आहे. त्यामुळे भीमा नदीच्या खोऱ्यातील सर्व धरणातील पाणीसाठा ४ दिवसांत १२ टक्के वाढला आहे. महत्त्वाचे म्हणजे खडकवासला हे महत्त्वाचे धरण ९६ टक्के भरले असून, त्यातून १७१२ क्युसेकचा विसर्ग सुरू केला आहे. त्यामुळे आता उजनीच्या पाणीपातळीकडे सोलापूर जिल्ह्याचे लक्ष लागले आहे.

पुणे जिल्ह्यातील मुळा - मुठा, भीमा इंद्रायणी या नद्यांच्या क्षेत्रात असलेल्या सर्व २० धरणांवर यावर्षी पहिल्या ५० ते ५५ दिवसांत पावसाने चांगलीच ओढ दिली होती. त्यामुळे २३ जुलै अखेर भीमेच्या खोऱ्यात जेमतेम ५२ टक्के इतका पाणीसाठा झाला होता. मात्र, २७ जुलै अखेर यात वाढ होऊन ६४ टक्केवर पोहोचला आहे. भीमा खोऱ्यातील एकूण १९ धरणांपैकी कळमोडी १०० टक्के भरले आहे. खडकवासला ९६ टक्के, चासकमान ८६ टक्के, वडीवले ८८ टक्के, कासारसाई ८७ टक्के भरले आहे.

खडकवासला धरण कधीही १०० टक्के भरेल हे लक्षात घेऊन त्यातून १७१२ क्युसेकने पाणी सोडण्यास प्रारंभ करण्यात आला आहे. याशिवाय कळमोडीमधून ९७६ क्युसेक, वडीवळे धरणातून ४२२३ क्युसेकने पाणी सोडण्यास सुरुवात केली आहे. भीमा नदीला दौंड येथून येणारा विसर्ग १९ हजार क्युसेक इतका असल्याने उजनी धरणातील सातत्याने पाणी साठा वाढत आहे.

पुणे जिल्ह्यात असलेल्या १९ धरणांमध्ये ६४ टक्के इतका पाणीसाठा झाला आहे. तर उजनी धरणात १४ टक्के इतका पाणीसाठा झाला आहे. एकूणच भीमेच्या खोऱ्यातील पाण्याची परिस्थिती मागील ४ दिवसांत १२ टक्क्यांहून अधिक वाढल्याचे चित्र दिसत आहे. ऑगस्ट आणि सप्टेंबर महिना बाकी असल्याने आता उजनी धरण १०० टक्के कधी भरणार याकडे सोलापूर जिल्ह्यातील शेतकऱ्यांचे लक्ष लागले आहे.

जाहीर सूचना

येथे सूचना देण्यात येत आहे की, श्रीमती प्रतिमा प्रवीण सगरा आणि श्री. प्रवीण आत्माराम सगरा यांनी फ्लॅट क्र. १०३, क्षेत्रफळ ३९.२९ चौ.मी., पहिल्या मजल्यावर, आय-विंग मध्ये, तुलसी आस्था को-ऑपरेटिव्ह हौसिंग सोसायटी लिमिटेड म्हणून ज्ञात इमारत, संबंधित जमिन सर्वे क्र.४४, हिस्सा क्र.४ (भाग ९+बी+सी) मौजे खरवई मधील, कात्रप, बदलापूर पूर्व-४२१५०३ हे खरेदी केले आहे. मी डेव्हलपर्सचे भागीदार मी. हितेशकुमार डी. पटेल यांनी पी. ए धारक किरण शिवाजी माडे यांच्यामार्फत विक्री करारानुसार दिनांक ३१.०३.२०१६ क्र.३८७९/२०१६ अंतर्गत उपनिबंधक कार्यालय, उल्हासनगर-२ येथे नोंदणी केली, रेशनकार्ड नोंदीनुसार असे दिसते की, श्रीमती प्रतिमा प्रवीण सगरा आणि श्री. प्रवीण आत्माराम सगरा यांचे १. हार्दिक प्रवीण सगरा आणि २. पार्थ प्रवीण सगरा असे २ कायदेशीर वारस आहेत. कुमार. हार्दिक प्रवीण सगरा यांचा मृत्यु ०७.११.२०२० रोजी नगरपरिषद कुळगाव बदलापूर यांनी जारी केलेल्या मृत्यु प्रमाणपत्रावरून स्पष्ट झाला आहे. उपरोक्त मालमत्तेच्या संदर्भात सह-मालकांपैकी एक म्हणजे श्री. प्रवीण आत्माराम सगरा यांचा ०४.०४.२०२१ रोजी मृत्यू झाला, हे १६.०४.२०२१ रोजी बृहन्मुंबई महानगरपालिकेने जारी केलेल्या मृत्यू प्रमाणपत्रावरून स्पष्ट होते. प्रतिमा प्रवीण सगरा आणि २. पार्थ प्रवीण सगरा हे त्यांचे कायदेशीर वारस आणि प्रतिनिधी म्हणून आहेत.

सर्व व्यक्तींना येथे सूचित करण्यात येत आहे की, सदर हरवलेल्या दस्तऐवजाच्या आधारावर कोणताही व्यवहार करू नये. जर कोणा व्यक्तीस सदर फ्लॅटबाबत विक्री, सह-मालकीत्व, भागीदारी करारनामा, अदलाबदल, हस्तांतर, भाडेपट्टा, उप-भाडेपट्टा, तारण, बक्षीस, वहिवाट, लिव्ह ॲण्ड लायसन्स, न्यास, वारसाहक्क, ताबा, अधिभार, मालकी हक्क, कायदेशीर हक्क किंवा अन्य इतर प्रकारे कोणताही अधिकार, हक्क, हित स्वरूपात दावा असल्यास त्यांनी लेखी स्वरूपात सर्व दस्तावेजी पुराव्यांसह खालील स्वाक्षरीकर्त्याकडे खाली नमूद केलेल्या पत्त्यावर सदर सूचना प्रकाशन तारखेपासून **१५ दिवसात** कळवावे, सदर कालावधीनंतर असे दावा/आक्षेप, हित किंवा मागणी सर्व इच्छा व उद्देशाकरिता त्याग व स्थगित केले आहेत असे समजले जाईल.

सही/-
वकील पुजा रुपेश फटकारे
ए-१/२०७, तारण सेन्टर, फेडरल बँकेच्या वर, रेल्वे स्टेशन समोर, अंधेरी पश्चिम-४०००५८.

सूचना

'दै. मुंबई लक्षदीप' वृत्तपत्रातून प्रसिध्द होणाऱ्या जाहिरातींमधील समाविष्ट सर्व बाबी तपासून पाहणे शक्य नाही. जाहिरातदाराकडून त्याच्या दाव्याची पूर्तता झाली नाही तर त्या परिणामाबद्दल 'दै. मुंबई लक्षदीप' वृत्त समूहाचे संचालक, संपादक, प्रकाशक हे जबाबदार राहणार नाहीत. कृपया वाचकांनी जाहिरातीत असलेल्या स्वरूपामध्ये कोणताही करार करण्यापूर्वी आवश्यक ती चौकशी करावी.

CHANGE OF NAME

I HAVE CHANGED MY NAME FROM **RAJESH KUMAR CHOUDHARY** TO **RAJESH SINHASAN CHAUDHARY** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **NALIN BHUPENDRABHAI MERCHANT** TO **NALIN BHUPENDRA MERCHANT** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **NAMITA GUPTA** TO **NAMITA ARVIND GUPTA** AS PER DOCUMENT.

I HAVE CHANGE MY NAME FROM **ADITYAKUMAR KISHORKUMAR JANI** TO **ADITYA KISHORKUMAR JANI** AS PER AFFIDAVIT

I HAVE CHANGED MY NAME FROM **FAZIL WARIS MADANI** TO **MOHAMMED FAZIL WARIS MADANI** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **ASMAT JAHAN** TO **ASMAT MEHBOOB DHADED** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **VIDYA SANGRAM BELURE** TO **VIDYAWATI SANGRAM BELURE** AS MAHARASHTRA GOVERNMENT GAZZETTE NO. **M-2393335** AND DATED **13/07/2023**

I HAVE CHANGED MY NAME FROM **RUSHABH BHARATBHAI ZALA** TO **RUSHABH BHARAT ZALA** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **NAZAMA MOHAMMED MAMAJI** TO **NAZMA MOHAMMED MAMAJI** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **RAKESHKUMAR DEVILAL PAMECHA** TO **RAKESH DEVILAL PAMECHA** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **PUSHPA RAKESHKUMAR PAMECHA** TO **PUSHPA RAKESH PAMECHA** AS PER DOCUMENT.

I **SHAHEDA MUSTAQEEM ANSARI** HAVE CHANGED MY LATE MOTHER'S NAME FROM **SAIRABANU** TO **SAIRABANO ABUBAKKAR SHAIKH** AS PER DEATH CERTIFICATE

I HAVE CHANGED MY NAME FROM **PRIYANK MUNI** TO **PRIYAANK MUNI** AS PER DOCUMENT.

I HAVE CHANGED MY NAME FROM **MOHAMED FARHAN MOHAMED CHAND SHAIKH** TO **FARHAN SHAIKH** AS PER DOCUMENT.

बारामतीत ओल्या कचऱ्याची जागेवरच होणार विल्हेवाट

पुणे, दि. ३० : बारामती नगरपरिषदेने ओल्या कचऱ्याची विल्हेवाट जागेवरच लावण्याच्या दृष्टिकोनातून आता बारामती नगरपालिकेने पावले उचलण्यास प्रारंभ केला आहे. शहरातील मोठी हॉटेल्स व मोठ्या गृहनिर्माण संस्था यामध्ये ओल्या कचऱ्यावर प्रक्रिया करून बायोगॅस निर्मितीचा महत्त्वाकांक्षी प्रकल्प नगरपालिकेने कार्यान्वित केले आहेत. त्यामुळे गॅस सिलिंडरच्या खर्चात बचत होत आहे. बारामती नगरपरिषदेचे मुख्याधिकारी महेश रोकडे, आरोग्य निरीक्षक राजेंद्र सोनवणे यांनी याबाबत माहिती दिली. ते म्हणाले, शहरातील कचऱ्याची समस्या मार्गी लागावी, शहरातील प्रदूषण कमी होण्यासाठी बायोगॅस निर्मिती प्रकल्प राबविला जात आहे. बँक ऑफ बडोदा व बारामती नगरपरिषद बारामती यांच्या संयुक्त विद्यमाने हा प्रकल्प आहे.

स्वच्छ भारत अभियानांतर्गत मिनी बायोगॅस प्रकल्प या प्रकल्पाच्या माध्यमातून दैनंदिन निघणाऱ्या ओल्या कचऱ्यावर शास्त्रोक्त पद्धतीने प्रक्रिया करून त्यामधून बायोगॅस निर्मिती केली जाते. पर्यावरणाचे संतुलन टिकवून ठेवण्यासाठी बायोगॅस हा योग्य पर्याय आहे. स्वयंपाकघरातील तसेच हॉटेलमधील किचनमध्ये दररोज तयार होणाऱ्या या कचऱ्याचे करायचं काय, हा प्रश्न सगळ्यांसमोर असतो; पण हाच निर्माण झालेला ओला कचरा निर्मिती स्थळी योग्य प्रक्रिया करून बायोगॅसच्या रूपाने स्वयंपाकासाठी वापरता येतो. त्यामुळे खर्चात बचत होते. शहरातील हॉटेल मधुबन, हॉटेल सुदित, कलावती अपार्टमेंट येथे बायोगॅस निर्मितीची यंत्रणा कार्यान्वित केली आहे. या महत्त्वाकांक्षी प्रकल्पामध्ये बँक ऑफ बडोदाने सीएसआर फंडातून बायोगॅस निर्मितीसाठी आवश्यक यंत्रणा खरेदी करण्यासाठी पन्नास टक्के आर्थिक सहाय्य केले आहे. उर्वरित पन्नास टक्के रक्कम संबंधित हॉटेल व्यावसायिक व सोसायटी यांनी दिले आहे.

जाहिर सूचना

याद्वारे सूचना देण्यात येत आहे की, श्रीमती ईश्वरीबाई पर्वाणी आणि कु. अनिता पर्वाणी ह्या ॲनी ए-१०२ मधील फ्लॅट, ॲनी ॲडेल को-ऑप हाऊसिंग सोसायटी लि. गीता नगर, फाटक रोड, भाईंदर (पश्चिम) ठाणे, ४०११०१ सोसायटीच्या फ्लॅट एनी ए-१०२ मध्ये संयुक्तपणे शेअर्स आहेत आणि या फ्लॅटच्या संयुक्त सदस्य आणि मालक आहेत.

आणि सदस्यांपैकी एक सौ.ईश्वरीबाई पर्वाणी यांचे दि.०४.०१.२०२१ त्यांचे निधन झाले त्यांच्या पश्चात त्यांची मुलगी नाव सुश्री अनिता पर्वाणी असे नामांकन करून निधन झाले.

आणि कु. अनिता पर्वाणीच्या संयुक्त सदस्य मालकाने तिच्या आई ईश्वरीबाई पर्वाणीचे नाव आणि सभासद स्थानांतरित करण्यासाठी ॲनी ॲडेल को-ऑप. हाऊसिंग सोसायटीशी संपर्क साधला आहे.

सोसायटी याद्वारे इतर कोणत्याही वारस किंवा वारस किंवा दावेदार/आक्षेप घेणाऱ्यांकडून वरील नाव आणि शेअर्स आणि सोसायटीच्या वरील फ्लॅट/मालमत्तेतील मृत सदस्याचे हित हस्तांतरित करण्यासाठी दावे किंवा आक्षेप आमंत्रित करते, सोसायटीच्या वरील फ्लॅटमधील मृत सदस्याचे नाव, शेअर्स आणि स्वारस्य हस्तांतरित करण्यासाठी त्याच्या/तिच्या/त्यांच्या दाव्यांच्या/आक्षेपांच्या समर्थनार्थ अशा कागदपत्रांच्या प्रती आणि इतर पुराव्यांसह सूचना.

वरील विहित मुदतीच्या आत कोणतेही दावे/आक्षेप प्राप्त न झाल्यास, सोसायटीच्या प्रकाशनाच्या तारखेपासून सोसायटीच्या उपविधीमध्ये विहित केलेल्या पद्धतीने सोसायटीच्या मृत सदस्याच्या फ्लॅट मालमत्तेचे नाव आणि सभासद हस्तांतरित करण्यास सोसायटी मुक्त असेल, त्यांची मुदत संपण्याच्या तारखेपर्यंत सूचना द्या.

वरील १५ दिवसांच्या कालावधीत कोणतेही दावा प्राप्त न झाल्यास सोसायटीचे नाव हस्तांतरित करण्याची आणि सुश्री अनिता पर्वाणी यांचे शेअर्स आणि नाव आणि स्वारस्य व नोंद करण्यासाठी आणि शेअर्सच्या वरील हस्तांतरणात कोणताही दावा स्वीकारला जाणार नाही.

वतीन व करिता
सही/-
ॲनी ॲडेल को-ऑप.हौ.सो.लि.
ठिकाण : मुंबई
तारीख: २८ जुलै २०२३

Public Notice

This This Notice is hereby given to all public for my Client Mr. Vimal Mohanchandran Menon, age 43 yrs. Owner of Flat No. 301, 3rd Floor, Alishan Park-1 CHSL, A Wing, Near Chhatri Bungalow, Chikanghar, Kalyan(W)-421301, Thane (M.S). The Original Share Certificate No.13, Shares Serial No. 61-65, of this Flat has been lost and not traced till date. Missing Complaint is lodged at Khadakpada Police Station, Kalyan (Register No. 85412023 dated 17-07-2023).

If anyone has found this Original Certificate or have any information/ claim in this matter, then contact at below address: B-204, Vrindavan Paradise CHS, Nr. Vasant Valley, Gandhare, Khadakpada, Kalyan (W).

sd/-
Adv. Hemali A Varade
9969064733

CHANGE OF NAME

I HAVE CHANGED MY OLD NAME MOHAMMED HAKEEM TALI PARAMBAN MOIN TO NEW NAME MOHAMMED ABDUL HAKEEM MOIN SAYYED AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FORM 1) DANDU AKASH SAYAMAN 2) AAKASH SAYAMAN DANDU TO AKASH SAIMAN DANDU AS PER DOCUMENTS.

I HAVE CHANGED MY OLD NAME - BABITA RANI CHAUDHARY TO NEW NAME - BABITA SINGH AS PER DOCUMENTS.

I HAVE CHANGE MY NAME FROM SHAHIN FEROZ SHAIKH TO SHAHEEN FEROZ SHAIKH AS PER DOCUMENTS.

पुणे जिल्ह्यात गतवर्षीपेक्षा यंदा धरणसाठा अधिक

पुणे, दि. ३० : पुणे शहराला पाणीपुरवठा करणाऱ्या खडकवासला धरण साखळीमध्ये चांगला पाऊस बरसला आहे. त्यामुळे धरणसाठा ७४.१७ टक्के झाला आहे. गतवर्षीपेक्षा हा साठा अधिक आहे. खडकवासला धरणाच्या सांडव्यावरून मुठा नदी पात्रामध्ये ३ वाजता ४२८ क्युसेक विसर्ग करण्यात येणार आहे, अशी माहिती खडकवासला, पानशेत व वरसगाव प्रकल्पाचे उपविभागीय अभियंत्यांनी दिली आहे.

यंदा पावसाने ओढ दिली होती. जूनमध्ये उशीरा मॉन्सून आला. तो देखील चांगला बरसला नाही. परंतु, जुलै महिन्यात धरणक्षेत्रात चांगला पाऊस होत आहे. त्यामुळे धरणसाठा गेल्यावर्षी पेक्षा यंदा १ टक्का अधिक आहे. गेल्या वर्षी २१.४६ टीएमसी साठा होता. म्हणजे ७३.६३ टक्के. यंदा ७४.१७ टक्के पाणीसाठा (२१.६२ टीएमसी) झाला आहे. त्यामुळे पुणेकरांच्या पाण्याची चिंता मिटली आहे. ऑगस्ट आणि सप्टेंबर असे दोन्ही महिन्यात जोरदार पावसाची शक्यता आहे. कारण गेल्या दोन वर्षांमध्ये सप्टेंबर महिन्यात मुसळधार पाऊस झाल्याच्या नोंदी आहेत. त्याने पुण्यात पुराची स्थिती निर्माण झाली होती. यंदा तसे काही झाले तर त्यासाठी पुणे महापालिका सज्ज झालेली आहे. तूर्त शनिवारपासून पुणे शहरातील पाऊस ओसरणार असल्याची माहिती भारतीय हवामानशास्त्र विभागाने दिली आहे.

सार्वजनिक सूचना

याद्वारे जनतेला सूचना देण्यात येत आहे की २५ जुलै २०१४ रोजी (बरल नं. ७-५९९६-२०१४) कायमस्वरुपी पर्यायी जागेसाठीचा करार मे. माऊली साई डेव्हलपर्स प्रायव्हेट लिमिटेड यांचे संचालक श्री सुनील तुकाराम भराडकर (डेव्हलपर) आणि श्रीमती सुलोचना तुकाराम भराडकर (भाडेकरू) यांच्यामध्ये मंगलधाम इमारत, हवा हिरा महल कॉलनी CTS क्रमांक ९०, ९०/१ ते १५ गाव : कुरार, तालुका : बोरिवली, जिल्हा : मुंबई उपनगर जिल्हा, पश्चिम द्रुतगती महामार्गाजवळ, मालाड पूर्व, मुंबई- ४०० ०९७ येथे स्थित असलेल्या संबोधित केलेल्या मालमत्तेविषयी आहे. परंतु सदर करारनामा हरवला/गहाळ झाला आहे. याद्वारे सर्व व्यक्तींना सूचित करण्यात येते की, हरवलेल्या / गहाळ झालेल्या कागदपत्राच्या आधारे कोणाशीही व्यवहार करू नये. जर कोणी आधीच केले असेल तर कृपया आजपासून ७ दिवसांच्या आत खाली नमूद केलेल्या पत्त्यावर लेखी स्वाक्षरी केलेल्यांना लिखित स्वरूपात कळवा.

सही/-
ॲड. प्राची अरुण कदम
ठिकाण : मुंबई — २५ अ/३०५, सुयोग को.ऑप.हौसिंग.सो., बिबिसार नगर, गोरेगाव (पु.), मुंबई ४०० ०६५.
तारीख : ३१/०७/२०२३

पीक विमा भरण्यासाठी मुदतवाढ द्यावी - आ. सावरकर

अकोला, दि. ३० : अतिवृष्टीमुळे अनेक ठिकाणी केबल मध्ये पाणी गेल्यामुळे तांत्रिक कारणामुळे अनेक अनेक ठिकाणी ऑनलाइन नोंदणी चे काम होण्यास अडचण होत आहे. तसेच पाऊस दोन आठवडे उशिरा आल्यामुळे व राज्यात अतिवृष्टीमुळे शेतकऱ्यांना पेरणी तसेच नैसर्गिक आपत्तीचा सामना करावा लागत आहे. त्यामुळे अनेक शेतकरी पिक विमा भरण्यापासून वंचित राहिले आहेत. शासनाने २० ऑगस्ट पर्यंत मुदत वाढ देण्यात यावी अशी मागणी आमदार सावरकर यांनी केली आहे. उपमुख्यमंत्री देवेंद्र फडणवीस यांनी आर्थिक बचत प्रस्तुत करताना शेतकऱ्यांना दिलासा देण्यासाठी एक रुपयांमध्ये पिक विमा योजना सुरू केली. पंचामृत या योजनेच्या माध्यमातून शेतकऱ्यांना आधार देण्याचे काम मुख्यमंत्री एकनाथ शिंदे व उपमुख्यमंत्री देवेंद्र फडणवीस यांनी केले. मात्र पाऊस उशिरा आल्या मुळे व अतिवृष्टीमुळे अनेक शेतकऱ्यांना राज्य शासन सामाजिक पीक योजना व पंतप्रधान पिक योजना अंतर्गत नोंद करता आली नाही. ३१ जुलै पर्यंत नोंदणीची तारीख जाहीर केली आहे ती तारीख २० ऑगस्ट पर्यंत करण्यात यावी अशी मागणी आमदार सावरकर यांनी राज्याचे मुख्यमंत्री नामदार एकनाथ शिंदे उपमुख्यमंत्री देवेंद्र फडणवीस उपमुख्यमंत्री अजित पवार, कृषिमंत्री धनंजय मुंडे यांच्याकडे केली आहे. शेतकरी संकटात असल्यामुळे शासन याविषयी गांभीर्याने लक्ष देऊन २० ऑगस्ट पर्यंत दोन्ही योजनेला मुदतवाढ द्यावी असा विश्वास आमदार सावरकर यांनी व्यक्त केला.

फॉर्म बी
जाहीर उद्घोषणा

(भारतीय नादारी आणि दिवाळखोरी मंडळ (लिक्विडेशन प्रक्रिया) विनियमन, २०१६ चे विनियमन १२)

अवंती सिस्टीम इंटिग्रेटर्स प्रायव्हेट लिमिटेडच्या भागधारकांचे लक्ष वेधण्याकरिता

अ.क्र.	तपशील	वर्णन
१.	कॉर्पोरेट कर्जदाराचे नाव	अवंती सिस्टीम इंटिग्रेटर्स प्रायव्हेट लिमिटेड
२.	कॉर्पोरेट कर्जदाराच्या स्थापनेचा दिनांक	६ सप्टेंबर, २००४
३.	प्राधिकरण ज्या अंतर्गत कॉर्पोरेट कर्जदाराची स्थापना/नोंदणीकरण झाले	रजिस्ट्रार ऑफ कंपनीज - मुंबई
४.	कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U31907MH2004PTC148414
५.	कॉर्पोरेट कर्जदाराचे नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	ए-३०२, ब्रेंट फोर्ड हिरामणी इस्टेट, घोडबंदर रोड, पातलीपाडा, ठाणे महा. ४००६०७ भारत.
६.	दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा दिनांक	२७.०७.२०२३
७.	कॉर्पोरेट कर्जदाराचे परिसमापन सुरू होण्याचा दिनांक	२८.०७.२०२३
८	परिसमापक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण पत्ता	विनोदकुमार पुखराज अंबावत IBBI/IPA-001/IP-P000420/2017-2018/10743
९	मंडळाकडे नोंदणीकृत असलेला परिसमापकाचा पत्ता आणि ई-मेल	खोली क्र. ४०, ९/१५ मोरारजी वेलजी इमारत, १ला मजला, डॉ. एम.बी.वेलकर स्ट्रीट, काळबादेवी मार्ग, मुंबई, महाराष्ट्र ४००००२. vinod.ambavat@ajallp.com
१०	परिसमापकासह पत्रव्यवहाराकरिता वापरावयाचा पत्ता आणि ई-मेल	खोली क्र. ४०, ९/१५ मोरारजी वेलजी इमारत, १ला मजला, डॉ. एम.बी.वेलकर स्ट्रीट, काळबादेवी मार्ग, मुंबई, महाराष्ट्र ४००००२. cirp.avanti@gmail.com
११	दावा सादर करण्याचा अंतिम दिनांक	२८ ऑगस्ट, २०२३

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण, मुंबई यांनी दि. २८ जुलै, २०२३ रोजी अवंती सिस्टीम इंटिग्रेटर्स प्रायव्हेट लिमिटेडचे परिसमापन सुरू करण्याचे आदेश दिले आहेत.

अवंती सिस्टीम इंटिग्रेटर्स प्रायव्हेट लिमिटेडच्या भागधारकांना याद्वारे २८ ऑगस्ट, २०२३ रोजी किंवा त्यापूर्वी परिसमापकाकडे बाब क्र. १० समोर नमूद पत्त्यावर त्यांचे दावे सादर करण्यास सांगण्यात येत आहे.

वित्तीय कर्जदारांनी त्यांचे दाव्यांचे पुरावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व भागधारक त्यांचे दाव्याबाबतचे पुरावे व्यक्तिश:, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

परिसमापकाचे नाव आणि स्वाक्षरी : विनोदकुमार पुखराज अंबावत
नोंदणीकरण क्रमांक: IBBI/IPA-003/IP-N000115/2017-2018/11219
दिनांक आणि ठिकाण : मुंबई, ३१ जुलै, २०२३

CHANGE OF NAME

I HAVE CHANGED MY NAME FROM SALMAN SALIM SHAIKH / SALMAN SALIM MOHD SHAIKH TO SALMAN MOHAMMED SALIM SHAIKH AS PER GAZETTE (M-23108048)

I HAVE CHANGED MY OLD NAME FROM WASUDEO BHAGVAN DHURI TO VASUDEO BHAGWAN DHURI AS PER GOVT OF MAHARASHTRA GAZETTE NO. (M-23111391)

I MAHENOOR MOIZUDDIN SHAIKH W/O, ARSALAAN ASLAM PARVEZ ANSARI R/O 1202 A WING MAITRI PLANET PLOT NO.8, SECTOR-35H, KHARGHAR NAVI MUMBAI-410210 HAVE CHANGED MY NAME TO MAHENOOR ARSALAAN ANSARI FOR ALL PURPOSES.

I, BHARAT PUROHIT S/O, DINESH SURTAJI PUROHIT R/O 8, VENUS BLDG, ALIBHAI PREMJI MARG, NR RUSI MEHTA CHOWK, MUMBAI-400007 HAVE CHANGED MY NAME TO BHARAT DINESH PUROHIT FOR ALL PURPOSES.

OLD NAME : THILAGAVATHI TO NEW NAME : TILAKAVADI

OLDNAME - KISMATALI S HIDRESHI TO NEW NAME - KISMATALI SALEEM HIDRESHI

I HAVE CHANGED MY NAME FROM MOHD NAZIM ANSARI TO NAZIM ANSARI AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM KHAN FATIMA SHAHINA MOHD YUSUF TO SHAHINA SARFARAZ KHAN AS PER DOCUMENTS.

I HAVE CHANGED MY OLD NAME FROM SIMMY RAJPAL TO NEW NAME SIMMY NAYAR. AS PER GAZETTE COPY (M-23100790)

OLD NAME- AISHA BI SHAIKH TO NEW NAME- AYSHA ASLAM SHAIKH

I HAVE CHANGED MY NAME FROM VARSHABEN VASANT BHANUSHALI TO VARSHA VASANT BHANUSHALI AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM VASANTKUMAR KANJI BHANUSHALI TO VASANT KANJI BHANUSHALI AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM SHAH DINABEN PRABHUDAS TO DINA KIRTI SHAH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM SHAH KIRTIKUMAR CHATRABHUJ TO KIRTI CHATRABHUJ SHAH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM KRUNAL KIRTIBHAI & KRUNAL KIRTIBHAI SHAH TO KRUNAL KIRTI SHAH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM KIRTIBHAI & KIRTIBHAI SHAH TO KIRTI CHATRABHUJ SHAH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM HINABEN & DINABEN SHAH TO DINA KIRTI SHAH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM HANSA RAMESH MACKWANA TO HANSA RAMESH MAKWANA AS PER GAZETTE NUMBER (M-23106952)

I HAVE CHANGED MY NAME FROM NEETA BAHEN JAYANTILAL SOSA & NEETA JAYANTILAL CHUDASAMA TO NEETA PIYUSH BHARAKHADA AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM KANIZ FATMA TO KANIZ FATMA MOIN QURESHI AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM MUMTAZ MUSHTAQ SHAIKH TO MUMTAZ BEGUM MUSHTAQ SHAIKH AS PER DOCUMENTS.

I HAVE CHANGED MY NAME FROM SUGHANDA MARUTI PATIL TO SANDHYA SANTOSH PATIL AS GAZETTE NUMBER (M-23108700)

I HAVE CHANGED MY NAME FROM ABDUL GAFOOR HASAN PARVEZ SHAIKH TO PARVEZ AHMED SHAIKH AS PER AADHAAR XXXX XXXX 1088

I HAVE CHANGED MY NAME FROM ARMAN FEROZ KHAN TO ARMAN PHIROZ KHAN AS PER DOCUMENTS

I HAVE CHANGE MY NAME FROM NABI BAKSH ALLABAKSH BALOCH TO NABI ALLAHBAKSH BALOUCH AS PER DOCUMENT

I HAVE CHANGE MY NAME FROM MAJEEDA ABDUL HAMID TO MAJEDA ALLAHBAKSH BALOUCH AS PER DOCUMENT

I HAVE CHANGE MY NAME FROM AFRIN TO AFREEN MOHAMMED MUSAB ANSARI AS PER DOCUMENT

I HAVE CHANGE MY NAME FROM SAYARABEE TO SAIRA BEGUM MOHD YUSUF SHAIKH AS PER DOCUMENT

I HAVE CHANGE MY NAME FROM PAWAN KUMAR VASHISTH GUPTA TO PAWAN VASHISHT GUPTA AS PER DOCUMENT

I HAVE CHANGE MY NAME FROM SHAHEENA KHATOON KHAN/SHAHEEN KHATOON SHAFIQUE AHMED KHAN TO SHAHINA KHATOON SHAFIQUE AHMED KHAN AS PER DOCUMENT

I HAVE CHANGE MY NAME FROM CHIRAGMAL TEKCHAND JAIN TO CHIRAG TEKCHAND JAIN AS PER GAZETTE NUMBER (M-23105940)

I HAVE CHANGE MY NAME FROM MEZBA NAEEM SIDDIQUI TO MEZBA GULAM RASUL GHADIYALI AS PER DOCUMENT

I HAVE CHANGE MY NAME FROM BABALOO JIYALAL GUPTA TO SHEKHAR JIYALAL GUPTA AS PER DOCUMENT

I HAVE CHANGED MY OLD NAME FROM "NANDINI SURENDAR PRAJAPATI" TO NEW NAME "NANDINI SURENDRA PRAJAPATI" AS PER DOCUMENT M-2392064

I HAVE CHANGED MY NAME FROM KAMAL DINESHCHANDRA MEHTA TO KAMAL DINESH MEHTA

I HAVE CHANGED MY NAME FROM SULTANBEGAM TO SULTANA FAROOQ SHAIKH AS PER AADHAR CARD

I HAVE CHANGED MY NAME FROM DINESHCHANDRA PRABHUDAS MEHTA TO DINESH PRABHUDAS MEHTA

I HAVE CHANGE MY NAME FROM TASNEEM BANO ABDUL GAFOOR SHAIKH TO TASNEEM MOINNUDDIN SHAIKH AS PER THE MAHARASHTRA GOVERNMENT GAZETTE NO. (M-23106298)

I HAVE CHANGED MY NAME FROM FARUK AHMAD SHAIKH TO FAROOQ AHMED SHAIKH AS PER AADHAR CARD

I HAVE CHANGED MY NAME FROM RAJENDRA TO RAJENDRA GAUD AS PER DOCUMENT

I IMTIYAZ HANIFHAJI KACHWALA R/O GHANSOLI, NAVI MUMBAI HAVE CHANGED MY NAME TO IMTIYAZ HANIFBHAI KACHWALA FOR ALL FUTURE PURPOSES

I HAVE CHANGED MY NAME FROM RAMESH KUMAR SHRIVASTAVA TO RAMESH SHRIVASTAV AS PER DOCUMENT

I HAVE CHANGED MY NAME FROM AANCHAL SHYAM WADHWA TO ANCHAL SHYAM WADHWA AS PER DOCUMENT

I, CHITRA CHANDRAKANT GEEDH R/O ROOM NO C-38 PLOT NO 50, SUMANGAL CHS GORAI SECTOR 1 BORIVALI WEST MUMBAI 400091 HAVE CHANGED MY NAME TO CHANGED TO SANDHYA ALHAD HATKAR FOR ALL PURPOSES

I, JAVED ATIQUR REHMAN HAVE CHANGED MY NAME TO JAVED ATIQUR REHMAN SHAIKH AS PER DOCUMENTS

MY OLD NAME WAS MOHINI RAMCHANDRA NENWANI HAS CHANGED TO MOHINI RAMCHAND NENWANI AS PER AADHAR CARD

MY OLD NAME WAS RAMCHANDRA BHOJRAJ NENWANI HAS CHANGED TO RAMCHAND BHOJRAJ NENWANI AS PER AADHAR CARD

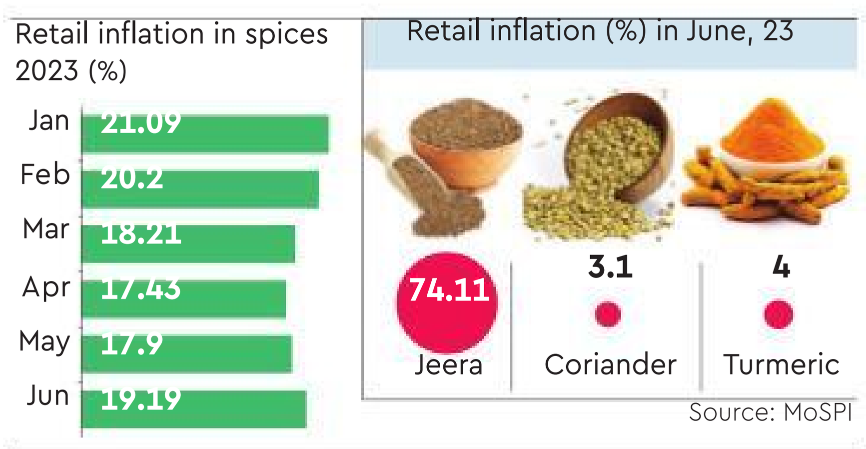
माझे जुने नाव सौ संगिता प्रकाश भोपी बदलून नवीन नाव प्रियांका प्रकाश भोपी दस्तऐवजा प्रमाणे ठेवले आहे

● PRICES TO STAY FIRM TILL YEAR-END

Now, spices drive food inflation

Turmeric, coriander, *jeera* costlier as bad weather hits output

SANDIP DAS
New Delhi, July 30



AFTER TOMATOES AND tur dal, many spices such as jeera (cumin seeds), turmeric and coriander (dhania) have become dearer in the last few months because unseasonal rains prior to harvesting impacted output amid robust domestic and export demands.

Traders *FE* spoke to across key markets of spices varieties said prices are likely to remain firm till the end of this year, given the likely higher demand in the coming festive season. Moderation in prices are expected by early next year for some of spices varieties as new crops arrive. Retail inflation in the spices category was reported at 19.19% in June on year. The inflation hit a record 21% in January 2023. Jeera prices, which had been rising since January this year because of prospects of lower output, has now doubled to ₹60,000/quintal at Unjha, Mehsana district of Gujarat, the hub of the spices trade. A year back prices were around ₹30,000/quintal.

This has pushed retail inflation in jeera to a record 74% in June 2023 on year. "Output was impacted by unseasonal rains during January and February in major producing states of Gujarat and Rajasthan," Dinesh Patel, chairman, Agricultural Produce Market Committee (APMC), Unjha, Gujarat, told FE.

Patel said that mandi prices are likely to remain up and may reach ₹70,000/quintal by November as inventories with traders and farmers have been lower than previous year.

The spot prices of jeera (Unjha) on commodity bourse NCDEX on Friday were quoted at ₹60,825/quintal, while the futures prices for November 20,2023 delivery rose to ₹61,885/quital. The coriander mandi prices have also risen sharply in the recent weeks because of the impact of erratic weather conditions in April. On Saturday, average mandi prices of coriander rose to ₹7,525/quintal at Deesa Market Yard, Banaskantha district, Gujarat against around ₹6,000/quintal a year ago.

Mandi prices of another variety of spices - turmeric are currently ruling around ₹14,000/quintal in Maharashtra, Telangana and Tamil Nadu from ₹7,000/quintal in April because rain in April-May, which have adversely impacted the output, and delayed sowing due to the late onset of monsoon. "Farmers' harvests were impacted due to unseasonal rains in Maharashtra and delay in sowing would also impact production in the current year," Ankit Agarwal, Director, Amar Agarwal Food, a Erode, Tamil Nadu based trader in turmeric, said.

The spot prices of turmeric on commodity bourse NCDEX on Friday was quoted at ₹12,904/quintal, while the futures prices for December 20, 2023 delivery rose to ₹16,082/tonne. The Spice Board of India in its first advance estimate has estimated turmeric production in the 2022-23 crop year (July-June) at 1.16 million tonne (MT), recording a decline of 5% from 1.22 MT in 2021-2022. However the board has estimated about 13% and 15% rise in cumin and coriander production in 2022-23 year to 0.62 MT and 0.84 MT respectively.

Trade sources said that the estimate of output of jeera, turmeric and coriander is likely to be revised downward in the current crop year in the subsequent estimate by Spices Board. Spices category has 2.5% weight in consumer price index (CPI).

Tit-for-tat on EU carbon tax may hurt local producers, says official

Some norms related to climate may aid India's exports

MUKESH JAGOTA
New Delhi, July 30

GREEN TAX CHALLENGE

- The EU's Carbon Border Adjustment Mechanism covers iron and steel, cement, aluminium, fertilisers and electricity
- If India replicates the carbon tax then producers will have to make products conforming to EU norms even for local markets

RETALIATION AGAINST THE European Union on its string of laws like carbon tax would be counterproductive and end up raising costs for local manufacturers but the grouping's five regulations on climate change and trade could in some ways result in increasing the attractiveness of India against its competitors, a senior official has said.

The carbon tax or Carbon Border Adjustment Mechanism that seeks to subject to additional tariffs goods with higher than permissible carbon emission at production stage, whether imported or produced within the EU, cannot be replicated by India because even for local markets the producers will have to make products confirming to EU standards.

The CBAM covers iron and steel, cement, aluminium, fertilisers, and electricity to start with. While the transition period for the new tax will start from October 1 of this year, actual collection will begin from January 2026.

The EU Deforestation Regulation, one of the five recent measures announced by the EU to meet its net zero carbon emission goal by 2050, could aid India's agriculture exports, the official said.

Under this regulation exporters to the EU must ensure that farm products have not been grown on land which has been deforested after December 2020. The new rules will apply to large firms from December 2024 and small firms from June 2025.

The products covered under the regulations include cattle, buffalo, meat of bovine animal, oil cake, soya beans, palm oil, cocoa bean, chocolate, coffee, leather, paper, wood and its articles. India can demonstrate to the EU that our forest cover has increased and forest land is not diverted for agriculture unlike in countries like Brazil which is one of the big exporters of these commodities and have some kind of an understanding with the 27-nation grouping, the official said. In coffee we have technologies to demonstrate entire value chains to buyers.

"Standards are high there, there is no advantage of fighting on them so we have to conform to those standards. We can discuss bilaterally with the EU on relaxations in conditions on certification of carbon emissions and other procedural issues," the official said.

The EU also wants to reduce its dependence on China and realignment is going on so we have to see how best we can participate in that, he said.

"One thing is clear that this is a new way of doing business and we have to adjust to it. You cannot just sit out and fight. Sitting outside will not help," the official said.

393 infra projects show cost overruns of ₹4.64 trillion

PRESS TRUST OF INDIA
New Delhi, July 30

AS MANY AS 393 infrastructure projects, each entailing an investment of ₹150 crore or more, have been hit by cost overruns of more than ₹4.64 trillion in June 2023, an official report said. According to the Ministry of Statistics and Programme Implementation, which monitors infrastructure projects worth ₹150 crore and above, out of 1,643 projects, 393 reported cost overruns and as many as 815 projects were delayed.

"Total original cost of implementation of the 1,643 projects was ₹23,86,687.07 crore and their anticipated completion cost is likely to be ₹28,51,556.84 crore, which reflects overall cost overruns of ₹4,64,869.77 crore (19.48% of original cost)," the latest report for June 2023 said. According to the report, the expenditure incurred on these projects till June 2023 was ₹14,99,771.71 crore, 52.59% of the anticipated cost. It stated that the number of delayed projects decreased to 594, if delay is calculated on the basis of the latest schedule.

FPI's buying continues; invest ₹45,365 cr in equities in July

PRESS TRUST OF INDIA
New Delhi, july 30

FOREIGN PORTFOLIO INVESTORS (FPIs) continue with their buying spree in July with a net infusion of ₹45,365 crore in Indian equity markets on stable macroeconomic fundamentals and steady earnings growth.

However, it appears that the momentum of buying has slowed down and FPIs have turned sellers during the two trading days ahead of the US Federal Reserve meeting on Wednesday.

"The US Fed signaled the possibility of more hikes going ahead and ruled out the likelihood of rate cuts any time soon.

"The potential impact of rate hikes on global liquidity would have led foreign investors to re-evaluate their investment decisions," Himanshu Srivastava, associate director - manager research, Morningstar India, said.

According to the data, FPIs have been continuously buying Indian equities since March and infused ₹45,365 crore this month. Only one trading day is left in July.

This figure includes investment through bulk deals and primary markets, apart from investment through stock exchanges. Also, this figure marks the third straight month, when the net flows have surpassed ₹40,000 crore. It was ₹47,148 crore in June and ₹43,838 crore in May.

SHAREKHAN BNP PARIBAS FINANCIAL SERVICES LIMITED

Regd. Office: The Ruby, 18th Floor, 29 Senapati Bapat Marg, Dadar (West), Mumbai 400 028;
CIN No.: U65920MH2004PLC149518; Website: www.sharekhan.com;
Tel: 022-6750 2000; Fax: 022-022-2432 7343; Email: companysecretarial@sharekhan.com

Extract of unaudited financial results for quarter and year ended 30th June 2023

(Amounts are in Rs million, except per share data)

S. No.	Particulars	Standalone		
		Quarter ended 30.06.2023	Quarter ended 30.06.2022	Year ended 31.03.2023
		(Unaudited)	(Unaudited)	(Audited)
1.	Total Income from Operations	198.63	224.53	907.24
2.	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	104.33	129.45	449.06
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	104.33	129.45	449.06
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	76.83	96.12	331.40
5.	Total Comprehensive Income for the period [Comprising Profit / (Loss) for the period (after tax) and other Comprehensive Income (after tax)]	76.81	96.06	331.31
6.	Paid up Equity Share Capital	4,186	4,186	4,186
7.	Reserves (excluding Revaluation Reserve)	1,489.09	1,431.74	1,412.27
8.	Securities Premium Account	-	-	-
9.	Networth	5,675.09	5,617.74	5,598.27
10.	Paid up Debt Capital / Outstanding Debt	3,182.16	6,690.93	2,405.64
11.	Outstanding Redeemable Preference Shares	-	-	-
12.	Debt Equity Ratio	0.56	1.19	0.43
13.	Earnings Per Share (of Rs 10 each) (for continued and discontinued operations) (a) Basic (b) Diluted	0.18	0.23	0.79
14.	Capital Redemption Reserve	-	-	-

a) The above audited financial results which are published in accordance with Regulation 52(4) of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended, SEBI's Operational circular SEBI/HO/DDHS/P/CIR/2021/613 dated August 10, 2021, have been reviewed by the Audit Committee and subsequently approved by the Board of Directors at their respective meetings held on July 27, 2023.

b) The results for the quarter ended June 30, 2023, and June 30, 2022, have been reviewed by the Statutory Auditors of the Company.

c) The financial results of the Company have been prepared in accordance with Indian Accounting Standards (Ind AS) notified under the Companies (Indian Accounting Standards) Rules 2015 as amended by the Companies (Indian Accounting Standards) Rules, 2016.

For and on behalf of the Board of Directors of Sharekhan BNP Paribas Financial Services Limited
CIN: U65920MH2004PLC149518
Sd/-
Amit Arora
Director and CEO
DIN: 02768425

Mumbai
Date : July 27, 2023

SHAREKHAN LIMITED

Regd. Office: The Ruby, 18th Floor, 29 Senapati Bapat Marg, Dadar (West), Mumbai 400 028;
CIN No.: U99999MH1995PLC087498; Website: www.sharekhan.com;
Tel: 022-6750 2000; Fax: 022-2432 7343; Email: companysecretarial@sharekhan.com

Extract of unaudited financial results for quarter and year ended 30th June 2023

(Amounts are in Rs million, except per share data)

S. No.	Particulars	Standalone		
		Quarter ended		Year ended
		30.06.2023	30.06.2022	31.03.2023
		(Unaudited)	(Unaudited)	(Audited)
1.	Total Income	2,918	2,679	11,540
2.	Net Profit / (Loss) for the period before tax (before Exceptional and/or Extraordinary items)	336	531	2,252
3.	Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary items)	336	531	2,252
4.	Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary items)	250	395	1,709
5.	Total Comprehensive Income for the period [Comprising Profit after tax and Other Comprehensive Income (after tax)]	250	395	1,715
6.	Paid up Equity Share Capital	587	587	587
7.	Reserves (excluding Revaluation Reserve)	15,888	14,818	15,638
8.	Securities Premium Account	4,093	4,093	4,093
9.	Networth	16,475	15,405	16,225
10.	Outstanding Debt	20,232	12,676	16,642
11.	Outstanding redeemable preference shares	-	-	-
12.	Debt Equity ratio	1.23	0.82	1.03
13.	Earnings Per Share (before and after extraordinary items) (of Rs 10 each) Basic / Diluted (in Rs) (not annualised)	4.26	6.72	29.09
14.	Capital Redemption Reserve	30.00	30.00	30.00
15.	Debenture Redemption Reserve	-	-	-
16.	Debt Service Coverage Ratio	0.04	0.05	0.18
17.	Interest Service Coverage Ratio	1.90	4.63	3.47

a) The above audited financial results which are published in accordance with Regulation 52(4) of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended, SEBI's Operational circular SEBI/HO/DDHS/P/CIR/2021/613 dated August 10, 2021, have been reviewed by the Audit Committee and subsequently approved by the Board of Directors at their respective meetings held on July 27, 2023.
b) The results for the quarter ended June 30, 2023, and June 30, 2022, have been reviewed by the Statutory Auditors of the Company.
c) The financial results of the Company have been prepared in accordance with Indian Accounting Standards (Ind AS) notified under the Companies (Indian Accounting Standards) Rules 2015 as amended by the Companies (Indian Accounting Standards) Rules, 2016.

For and on behalf of the Board of directors of Sharekhan Limited
CIN: U99999MH1995PLC087498
Sd/-
Jaideep Arora
CEO & Whole Time Director
DIN: 00056252

Mumbai
Date : July 27, 2023

E-AUCTION SALE NOTICE

(under regulation 32 & 33 of IBBI (Liquidation Process) Regulations, 2016)
UNITY INFRAPROJECTS LIMITED (In Liquidation) ('UIL')
(CIN: L99999MH1997PLC107153)
(Sale under Insolvency and Bankruptcy Code, 2016)

Liquidator of UIL hereby invites Eligible Bidder(s) for participation of E-Auction Sale of Assets of UIL, listed herein, on **"As is Where is, Wherever There is & Without Recourse"** basis and as per the conditions and process listed in the process document.

Lot	Details of Assets	Reserve Price (Amt in INR)	Earnest Money Deposit (Amt in INR)
1.	**VEHICLES & PLANT AND MACHINERY:** Vehicles lying at various locations in Mumbai as per details provided the E-auction process memorandum to be downloaded from https://indiaauction.com	₹ 1.26 Crores	₹ 12.65 Lakhs

Note: The Assets as mentioned in the process memorandum will be sold in different lots. The bidder can bid for combination of any Lots or combination of any vehicles & Plant and machinery within the Lots by depositing the Earnest Money Deposit mentioned against those specific vehicles/ lots. The above sale is subject to the terms and conditions mentioned in the process document uploaded on the website: www.indiaauction.com.

Please refer the same for details: **Last date for submission of bids:** 16-08-2023
Last date for submission of EMD: 29-08-2023 | **E-auction date:** 01-09-2023
E-auction Time: 10.00 AM Onwards | **Contact:** 022-66261600
Correspondence email: liqunity@dsaca.co.in, aks@dsaca.co.in

Alok Kailash Saksena
Liquidator- Unity Infraprojects Limited
Reg. No.: IBBI/IPA-001/IP- P00056/2017-18/10134
Off Add: Desai Saksena & Associates, First Floor, Laxmi Building, Sir Phirozshah Mehta Rd, Mumbai, Maharashtra-400001
Date: 29/07/2023

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AVANTI SYSTEM INTEGRATORS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Avanti System Integrators Private Limited
2.	Date of incorporation of corporate debtor	6th September, 2004
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U31907MH2004PTC148414
5.	Address of the registered office and principal office (if any) of corporate debtor	A-302, Brent Ford Hiramani Estate, Godhbandher Road, Patlipada, Thane Mh 400607 India
6.	Date of closure of Insolvency Resolution Process	27-7-2023
7.	Liquidation commencement date of corporate debtor	28-7-2023
8.	Name and registration number of the insolvency professional acting as liquidator	Vinodkumar Pukhraj Ambavat IBBI/IPA-001/IP-P00420/2017-18/10743
9.	Address and e-mail of the liquidator, as registered with the Board	Room No. 40, 9/15 Morarji Velji Bldg, 1st Floor, Dr M.B Velkar Street, Kalbadevi Road, Mumbai, Maharastra 400002. vinod.amabavat@ajallp.com
10.	Address and e-mail to be used for correspondence with the liquidator	Room No. 40, 9/15 Morarji Velji Bldg, 1st Floor, Dr M.B Velkar Street, Kalbadevi Road, Mumbai , Maharastra 400002. cirp.avanti@gmail.com
11.	Last date for submission of claims	28th August, 2023

Notice is hereby given that the National Company Law Tribunal, Mumbai has ordered the commencement of liquidation of the Avanti System Integrators Private Limited on 28th July, 2023.

The stakeholders of Avanti System Integrators Private Limited are hereby called upon to submit their claims with proof on or before 28th August, 2023 to the liquidator at the address mentioned against item No.10.

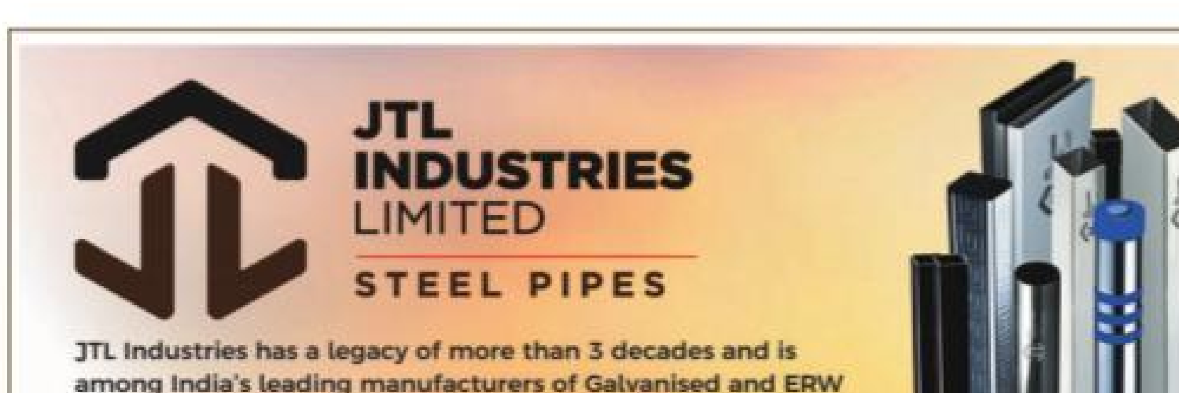
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: Vinodkumar Pukhraj Ambavat
Registration Number: IBBI/IPA-001/IP-P00420/2017-10743

Date and place: Mumbai. 31st July, 2023

JTL INDUSTRIES LIMITED
STEEL PIPES



"Built to last, engineered for **strength**: Steel pipes for a world of **possibilities.**"

JTL Industries has a legacy of more than 3 decades and is among India's leading manufacturers of Galvanised and ERW (Black) Steel Pipes, Hollow Sections and Solar Structures.

Registerd & Corporate Office: S.C.O. 18-19, Sector 28-C, Chandigarh 160002, India
CIN : L27106CH1991PLC011536
Tel: +91 172 4668 000, **E-mail**: contact@jtl.one, **Website:** www.jtl.one

Extract of the Consolidated Unaudited Financial Results for the First Quarter Ended 30th June, 2023

PARTICULARS	CONSOLIDATED (Rs. in lakhs except per share data)			
	Quarter Ended			F.Y. Ended
	30-Jun-23 (Unaudited)	31-Mar-23 (Audited)	30-Jun-22 (UnAudited)	31-Mar-23 (Audited)
Total Income from Operations	50556.97	47309.24	37033.95	155485.63
Profit Before Exceptional Items and Tax	3390.33	5035.26	1587.23	12369.82
Profit Before Tax , After Exceptional Items	3390.33	5035.26	1587.23	12261.61
Net Profit after Tax and exceptional Items	2536.99	3665.12	1207.42	9012.78
Total Comprehensive Income	2536.99	3604.93	1207.42	9313.08
"Paid up Equity Share Capital (Face Value Rs.2 each)"	1688.84	1686.84	1210.74	1686.84
Other Equity	-	39024.43	-	39024.43
Earning Per Share (of Rs. 2/- each) (not annualised): (a) Basic (Rs.) (b) Diluted (Rs.)	3.00 2.61	4.35 3.77	1.82 1.68	10.69 9.28
Extract of Standalone Unaudited Financial Results for the First Quarter ended 30th June, 2023				
Total Income from Operations	50556.97	47157.62	37033.95	155334.01
Profit before Tax	3390.34	5034.76	1587.23	12261.11
Profit after Tax Exceptional and/or Extraordinary items#)	2536.99	3664.75	1207.42	9012.41
Total Comprehensive Income for the period (after tax)]	2536.99	3604.56	1207.42	9312.71

Note: The above is an extract of the detailed format of Consolidated/ Standalone Unaudited Quarterly Financial Results filed with the Stock Exchanges (BSE, NSE & MSEI) under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015 .The full format of Unaudited Consolidated and Standalone Financial Results are available on the websites of the BSE, NSE & MSEI (Stock Exchanges) i.e. www.bseindia.com, www.nseindia.com and www.msei.in and on Company's website i.e. www.jtl.one

For JTL Industries Limited (Formerly known as JTL Infra Limited)
Dhruv Singla
Whole Time Director cum CFO | DIN: 02837754

Place: Chandigarh
Date : 29.07.2023

DERBASSI, PUNJAB | MANAGAON, MAHARASHTRA | MANDI GOBINDGARH, PUNJAB | RAIPUR, CHATTISGARH